

Title: Introduction of Communication Laws (Amendment) Bill, 1998.

15.50-1/2 hrs.

SHRI VAIKO (SIVAKASI): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Telegraph Act, 1885 and the Indian Post Office Act, 1898.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885 and the Indian Post Office Act, 1898."

The motion was adopted.

SHRI VAIKO (SIVAKASI): Sir, I introduce the Bill.

India Extraordinary Part II-Section 2, dt-4.12.98 * Published in the Gazette of